

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:5920  
ANSWERED ON:03.05.2010  
EXPORT OF DRUGS TO PAKISTAN  
Singh Shri Sukhdev

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether import of Indian drugs have been banned by Pakistan;
- (b) if so, the details thereof and reasons therefor;
- (c) whether any committee has been set up to discuss trade related issues between the two countries; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) Pakistan as per its import policy maintains a list of 1934 tariff lines which are allowed for import from India. This list inter alia consists of a large number of drugs which are allowed to be exported from India to Pakistan.

(c) & (d) Yes, Madam. A Joint Study Group (JSG) was set-up in November 2004 to discuss the issues concerning trade liberalization, customs cooperation, sanitary, phyto-sanitary measures and technical barriers to trade, standards and conformance. The JSG last met in 2007 in New Delhi.